

(million tonnes)

| <i>Company</i> | <i>Stock of non-coking coal as on 31-3-90</i> | <i>31-3-91</i> |
|----------------|---|----------------|
| CIL | 25.21 | 26.67 |
| SCCL | 0.58 | 0.73 |
| TOTAL | 25.79 | 27.40 |

(b) During 1990-91, 118.79 million tonnes of coal/washery middlings has been despatched to power sector against its demand of 131 million tonnes of coal/washery middlings.

(c) With the increase in production of inferior grades of coal, which are suitable for power generation, the ash content of overall production mix increases because of higher ash content of our coal deposits.

(d) The ash content of coal supplied to power sector ranges between 30-45%.

(e) The number of existing coal washeries in the country are 19. Presently 3 washeries are under construction namely Madhuband (Bharat Coking Coal Limited), Kedla (Central Coalfields Limited) and Pipewar (Central Coalfields Limited). In addition 4 new washeries are expected to be taken up during next 5 years. These washeries are proposed to be located at Pootki (Bharat Coking Coal Limited), Parej (Central Coalfields Limited), Kalinga (South Eastern Coalfields-Limited) and Gopal Parsad (South Eastern Coalfields Limited).

Accommodation at Concessional Rates to Government Employees

2919. SHRI MADAN LAL KHURANA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government proposed

to provide accommodation at concessional rates in the India Tourism Development Corporation and Other Government-run-hotels, tourist lodges and railway retiring rooms to the Government employees while availing the leave travel concession facility; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) ITDC has introduced a package for Government and Public Sector employees availing Leave Travel Concession. Railways has no scheme to provide accommodation at concessional rates to the employees of Government and Public Sector, availing Leave Travel Concession.

(b) The ITDC package provides accommodation at a nominal tariff of Rs. 260/- per couple per night (excluding taxes) including two accompanying children upto 12 years of age. This facility is available at hotels of ITDC located at seventeen places. The maximum period of stay at any one hotel is up to five nights. A letter from the concerned Department or Public Sector is required at the time of booking the accommodation.

Share of Rajasthan in Different Power Projects

2920. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government of Rajasthan is being pressurised by the Government of Punjab for cancelling the agreement signed in 1984 regarding share of Rajasthan in Power projects; and

(b) if so, the action being taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The Government of Punjab have requested that the agreement reached on 10th May, 1984 between States of Haryana, Rajasthan and Punjab regarding a reference to be made to Supreme Court to determine whether Haryana and Rajasthan have a share in power generated from certain hydro-electric projects in Punjab be examined afresh by Government of India. The Punjab Government has also sought the approval of Government of Rajasthan in this regard.

(b) Rajasthan Government have been requested to send their response to Punjab's request.

Loss of coal due to Theft and Pilferage

2921. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of COAL be pleased to state:

(a) the revenue earned from coal during the last three years, year-wise;

(b) whether the Government are aware of the mafia gang operating in the coal fields and grabbing the coal illegally;

(c) the estimated quantum of theft of coal; and

(d) the number of times price hikes of coal took place during the last decade?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) According to information furnished by Coal India Limited, their gross sales for last three years are as follows:-

1988-89 Rs. 5600.09 crores

1989-90 Rs. 6278.32 crores

1990-91 Rs. 6248.43 crores (Provisional)

(b) Government is not aware of any large scale illegal mining or pilferage of coal in coalfield areas. Any such cases, as and when detected are reported to local police authorities for taking action according to Law.

(c) No large scale theft or pilferage of coal has taken place in coalfield areas. Being a clandestine activity no estimates of quantum of theft can be made.

(d) During the decade 1981-90, coal prices have been revised 6(six) times.

[Translation]

Development of Tourist in Orissa

2922. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government of Orissa has requested the Union Government for developing "Shanu Ghagra waterfall park" of district Keonjhar, Orissa into an important place of tourist interest; and

(b) if so, the details of steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.